

Single Judge

CVT CLR

WP(S)

2553/2020

VINAY KUMAR GUPTA VS THE STATE OF JHARKHAND

CFS Rs250

Affidavit Rs 20

Vakalatnama Rs 30

1. Page INo-6 not found to be authenticated by Ld Oath Commissioner
2. Designation/ name of post of respondent number 4 may be verified.
3. Typed copy of page number 24,32,33,29,36,38,42,44 may be given.
4. Fresh or typed copy of page number 34,39 may be given.